

BENCH-I

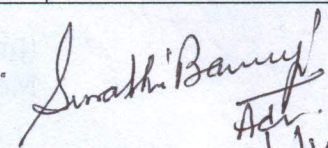
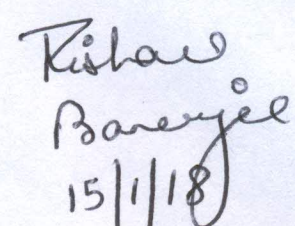
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No.535/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th January 2018, 10.30 A.M

Name of the Company		Sanjiv Kejariwal -Versus- Silver Arts Manufacturing Pvt.Ltd. & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | |
|--------------------------------|------------------------|---|
| 1. Ratnanka Banerjee, Advocate | } for the Petitioners. |  |
| 2. Sakhya Sen, Advocate | | |
| 3. Surabhi Banerjee, Advocate | | |
| 4. Sunil Gupta, Advocate | | |
| 1. Jishnu Chowdhury, Adv | } for the Respondent |  |
| 2. Kishan Banerjee, Adv | | |
| 3. S. G. Mukherjee, Adv | | |

ORDER

Ld. Counsel for the petitioners and the respondents is present

Pleadings are complete. Both the parties are directed to file their written submissions within 3 weeks with a copy in advance to the opposite parties.

I.A. No. 34/KB/2018 has been filed by the respondents. Reply may be filed within 10 days with a copy in advance to

the opposite parties. Thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite party(ies).

List it on 15/02/2018 along with all pending applications. Interim order passed earlier shall remain effective till next date of hearing.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)